

**ANNEXURE-7**

| Name of the Corporate Debtor                    |                     | M/s TORQUE AUTOMOTIVE PRIVATE LIMITED   |                           |                   |                            |                              |                       |                      | 24-02-2021                 |   |                                    |                              |  |
|---|---------------------|---|---------------------------|-------------------|----------------------------|------------------------------|-----------------------|----------------------|----------------------------|---|------------------------------------|------------------------------|--|
|   |                     | List of Creditors   |                           |                   |                            |                              |                       |                      | 20-08-2025                 |   |                                    |                              |  |
| LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES) |                     |   |                           |                   |                            |                              |                       |                      |                            |   |                                    |                              |  |
| Sl No   | Details of claimant |   | Details of Claim Received |                   | Details of Claims Admitted |                              |                       |                      | Amount of Contingent Claim | Amount of any mutual dues that may be set off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any  |
|   | Department          | Government  | Date of receipt           | Amount claimed    | Amount of claim admitted   | Nature of Claim              | Whether related party | %voting share in CoC |                            |   |                                    |                              |  |
| 1   | STATE TAX           | State Tax officer (through) Sh M J Patel on behalf of Government of Gujarat) with respect to GVAT Dues. | 19.03.2021                | 1,04,74,16,636.00 | 1,04,74,16,636.00          | Secured Operational Creditor | NO                    | NIL                  | 0                          | 0   | 0                                  | 0                            | Classified as Secured Operational Creditor with respect to GVAT Dues |



*Kamal Agarwal*

|              |      |  |            |                          |                          |           |    |     |   |   |   |   |  |
|--------------|------|--|------------|--------------------------|--------------------------|-----------|----|-----|---|---|---|---|--|
| 2            | GST  | State Tax officer (through) Sh K B Thakor on behalf of Government of Gujarat) with respect to GST Dues | 02.05.2022 | 12,07,37,133.00          | 12,07,37,133.00          | Unsecured | NO | NIL | 0 | 0 | 0 | 0 | Classified as Operational creditor only with respect to GST Dues. Claim allowed vide order dated 01.10.2024 of Hon'ble NCLT Ahm Bench in IA/324/AHM/2023 |
| 3            | EPFO | EPFO, Regional Office, Ahmedabad through APFC/Authorised officer                                       | 11.07.2021 | 12,57,337.00             | 12,57,337.00             | Unsecured | NO | NIL | 0 | 0 | 0 | 0 |  |
| <b>Total</b> |      |  |            | <b>1,16,94,11,106.00</b> | <b>1,16,94,11,106.00</b> |           |    | -   |   |   |   |   |  |

*Kamal Agarwal*

